



Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

Notification,
Srinagar, the **22nd** May, 2018.

SRO226.-In exercise of the powers conferred by clause (o) of sub-section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989 read with rule 469 of the Jammu and Kashmir Police Rules, 1960, and in partial modification of SRO 69 dated 22nd of February, 2017, the Government of Jammu and Kashmir hereby notifies the territorial jurisdiction of Ten (10) Women Police Stations as shown in Annexure 'A' of this notification to register and investigate all offences where victims approach directly. These Women Police Stations shall also have jurisdiction to investigate the offences contained in Annexure 'B' to this notification on a reference made by the concerned District Sr. Superintendent of Police in this behalf.

By order of the Government of Jammu and Kashmir.

Sd/-

(R. K. Goyal) IAS

Principal Secretary to the Government,
Home Department

No: Home/PB-III/Cre/390/2004-III

Dated: **22.05.2018**

Copy to:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Director General of Police, J&K, Srinagar.
3. Financial Commissioner (Revenue).
4. Divisional Commissioner Jammu/Kashmir.
5. Commissioner/Secretary to the Government General Administration Department.
6. Commissioner/Secretary to the Government, Revenue Department.
7. Secretary to Government, Department of Law justice & Parliamentary Affairs (w.s.7.c).
8. Inspectors General of Police, Jammu/Kashmir.
9. Deputy Commissioner, _____.
10. Senior Superintendent of Police, _____.
11. Director, Archives, J&K, Jammu.
12. OSD to Hon'ble Deputy Chief Minister.
13. Private Secretary to Chief Secretary.
14. General Manager Government Press, Jammu for publication in Government Gazette.
15. Private Secretary to Principal Secretary to the Government, Home Department.
16. Incharge Website, Home Department.
17. Government order file/Stock file.

(Nivedita Munshi)

Under Secretary to the Government
Home Department

Annexure 'A' to Notification SRO No. _____ dated _____ .05.2018

Range	Women Police Station	Districts/PDs falling under each women Police Station.
Jammu- Samba - Kathua Range	Jammu	Jammu
		Samba
	Kathua	Kathua
Udhampur -Reasi Range	Udhampur	Udhampur
		Reasi
Doda-Kishtwar-Ramban Range	Doda	Doda
		Kishtwar
		Ramban
CKR Srinagar	Srinagar	Srinagar
		Ganderbal
		Budgam
	Leh	Leh
		Kargil
SKR Anantnag	Anantnag	Anantnag
		Kulgam
	Pulwama	Pulwama
		Shopian
		PD Awantipora
NKR Baramulla	Baramulla	Baramulla
		Bandipora
		PD Sopore
	Kupwara	Kupwara
		PD Handwara

Nishu
 (Nivedita Munshi) 22/5/18

Under Secretary to the Government
 Home Department

Annexure 'B' to Notification SRO No. _____ dated _____ .05.2018

Section	Related to
294/RPC	Eve Teasing
354/RPC	To outrage modesty of women
363/366/RPC	Kidnapping and abduction of girls/women
376/RPC	Rape
509/RPC	Making gesture intended to insult the modesty of a women
498-A/RPC	Cruelty to women
306/RPC	Abetment to commit suicide
The infant Marriages	(Prevention) act, 1985 (1928-AD)
Prevention of Beggary Act, 1950	Where women are involved
Lunacy Act (XXV of SVT 1977)	-do-
Dowry Restraint Prohibition Act, 1960	-do-
376-A	Punishment for causing death or resulting in persistent vegetative state of victim.
376-B	Sexual intercourse by husband upon his wife during separation
376-C	Sexual intercourse by a person in authority
376-D	Gang Rape
376-E	Punishment for repeated offenders
376-F	Cancellation of driving license
370	Trafficking of a person
370-A	Exploitation of a trafficked person
371	Habitual dealing in slaves
372	Selling a person for purpose of prostitution
373	Buying a person for prostitution
Prevention of immoral Trafficking Act	For investigation of PITA, an officer of the rank of Inspector or above is required to be nominated for conducting raids in accordance with the provision contained in the Act.
<p>These women Police Stations shall ordinarily register and investigate all the cases where victims approach directly, under various Acts and Provisions of Ranbir Penal Code besides cases referred by concerned district Senior Superintendents of Police as indicated above.</p>	

Nsh-22/5/18
(Nivedita Munshi)

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 Under Secretary to the Government
 Home Department